

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 76 OF 2026

**IN THE MATTER OF:**

Palam Vihar Residents Association & ANR.

...Applicant

Versus

State of Haryana & Ors.

...Respondent

**INDEX**

SR. NO.	PARTICULAR	DATE	PAGE
1.	Affidavit of Amit Khatri, Director, Town and Country Planning, Haryana on behalf of respondent no. 4.	17.04.2026	1-3
2.	Copy of approved layout plan of Palam Vihar Colony, with alleged site duly marked is enclosed as Annexure R-1	13.08.2006	4
3.	Copy of Directorate order dated 08.02.2016, conveyed vide Endst. No. CC-99/PA(SN)/2016/2740-2744 Dated: 09.02.2016 is enclosed as Annexure R-2	09.02.2016	5-11
4.	Copy of Directorate order dated 12.02.2019, conveyed vide Endst. No. CC-99-JE (SJ)/2019/4099-4109 dated 12.02.2019 is enclosed as Annexure R-3	12.02.2019	12-22

Place: CHANDIGARH  
Dated: 17.04.2026

Amit Khatri  
Director, Town and Country Planning,  
Haryana on behalf of Respondent no. 4

**Filed By:**



Rahul Khurana, Advocate  
Counsel for Respondent No. 4  
9811894060  
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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

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Reply by way of affidavit of Amit Khatri,  
Director, Town and Country Planning,  
Haryana, on behalf of the respondent  
no. 4

**MOST RESPECTFULLY SUBMITTED:**

I, the above named respondent, do hereby solemnly affirm and state as under:

1. That the present Original Application is under consideration before this Hon'ble Tribunal and was listed for hearing on 02.02.2026. The relevant part of order dated 02.02.2026 is reproduced as under: -

*"2. The OA raises substantial issue relating to compliance of environmental norms.*

*3. The oral prayer made by the counsel for the applicant to implead the concerned Forest Officer is allowed as there is an allegation that the area concerned is covered by the notification issued under Section 4 and 5 of the Punjab Land Preservation Act, 1900 (PLPA).*

*4. The applicant is directed to amend the cause title and file amended memo of parties. Applicant is also directed to serve the respondents and file affidavit of service at least one week before the next date of hearing.*

*5. The newly added Forest Officer will ensure that no illegal felling of trees as alleged takes place in the area concerned till the next date of hearing.*

*6. List on 20.04.2026.*



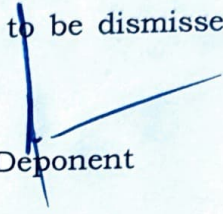
2. That the applicant i.e. Palam Vihar Residents Association has raised the grievance against illegal felling of trees near Block E and F of the colony. The contention of the applicant is that this colony was developed by the Project Proponent on the basis of the licence granted by the Respondent No. 4 and there is a green belt by the side of the drain running through the colony from the side of Block E and F.
3. That the contention of the applicant is that earlier for the purpose of widening of the drain the permission was granted to cut 136 trees out of which 98 trees were cut and the compensatory plantation was done and that work was over. That now again the character and nature of the green belt/area is being changed and recreational area/park having cycling tracks, Children Park, amphitheatre etc. are constructed by the Respondent No. 2 i.e. Gurugram Metropolitan Development Authority through the Respondent No. 10 i.e. an association namely "I am Gurgaon" on the green belt situated behind E-Block & Block-F, Palam Vihar, Gurugram.
4. That Palam Vihar is a Residential Plotted Colony comprising of 29 nos licenses granted over an area measuring 633.2055 acres under Section 3 of the Haryana Development and Regulation of Urban Areas Act, 1975.
5. That the layout plan of the said colony was duly approved by the Director, Town and Country Planning, Haryana, Chandigarh at the time of grant of license, bearing Drawing dated 13.08.2006 (**Annexure R-1**).
6. That as per the approved layout plan, the area in question is designated as a green area, with the notation of that of "Park" as per the legend of the approved layout plan.
7. That the said licensed colony has already been taken over by the Municipal Corporation Gurugram (MCG) in compliance with Directorate order conveyed vide Endst. No. CC-99/PA(SN)/2016/2740-2744 Dated: 09.02.2016 (**Annexure R-2**) and vide Endst. No. CC-99-JE (SJ)/2019/4099-4109 dated 12.02.2019 (**Annexure R-3**) for the purpose of maintenance of roads, open spaces, public parks, and public health services.
8. That it is submitted that any action with respect to encroachment, if any, over public parks, roads, or open spaces falls strictly within the jurisdiction of Municipal Corporation Gurugram (MCG). Further, regarding the allegation of the applicant that the alleged area is covered by the notification issued



under Section 4 & 5 of the Punjab Land Preservation Act, 1900 (PLPA) and illegal felling of trees, hence, this matter pertains to the violation of Environment Act and regulations connected thereto and therefore no action is called for on part of Department of Town & Country Planning, Haryana. Therefore, the answering respondent has no role qua action as prayed.

In view of above submissions, it is submitted that the present application is not maintainable against the answering respondent and is liable to be dismissed qua this respondent.

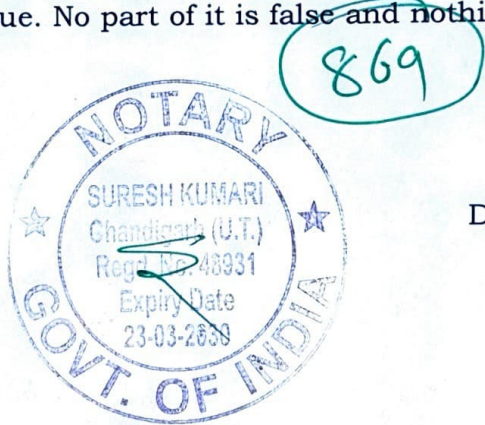
Place: CHANDIGARH  
Date: 17.04.2026

  
Deponent

**VERIFICATION**

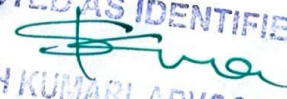
Verified that the contents of Para 1 to 8 of the reply affidavit are true and correct to the best of my knowledge and based on information derived from official record which are believed to be true. No part of it is false and nothing material has been concealed therein.

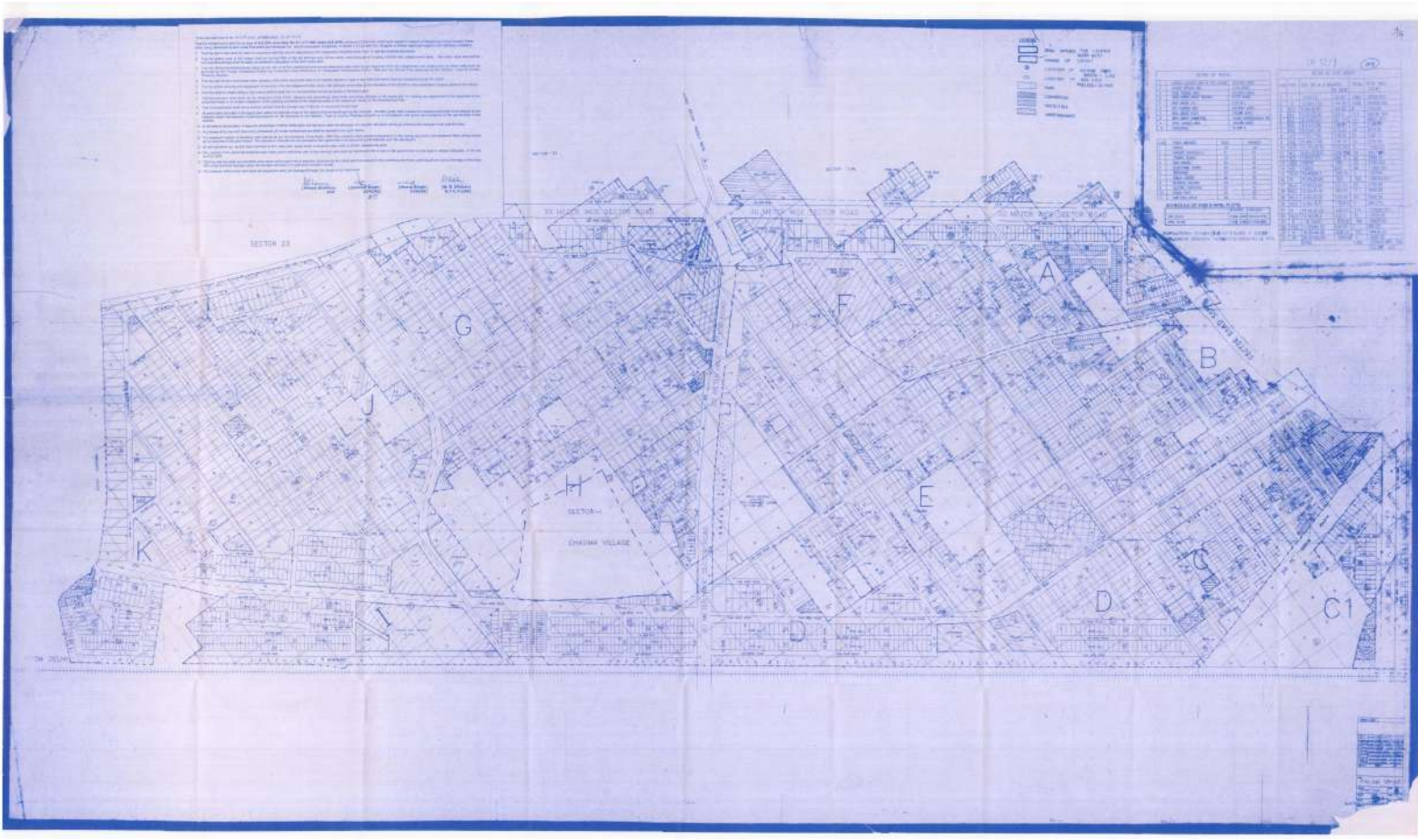
Place: CHANDIGARH  
Date: 17.04.2026



  
Deponent

I identified the deponent/executor  
who has Signed/Thumb  
Marked in my presence.  
  
Signature

ATTESTED AS IDENTIFIED  
  
SURESH KUMARI, ADVOCATE  
NOTARY, CHANDIGARH  
17/04/2026



The Department of Town and Country Planning had granted several Licences for development of Residential Plotted colonies known as Palam Vihar, Sushant Lok (Phase-I) & DLF (Phase I - III) under the provisions of Haryana Development and Regulation of Urban Areas Act, 1975. The list of such licences is annexed at Annexure-I. In the agreement executed by the Department with the colonizer at the time of grant of license, the following condition was imposed:-

*"That the owner shall be responsible for the maintenance and up keep of all roads, open spaces, public parks and public health services for a period of five years from the date of issue of the completion certificate under rule 16 unless earlier relieved of this responsibility, when the owner shall transfer all such roads, open spaces, public parks and public health services free of cost to the Government of the local authority, as the case may be."*

2. Keeping in view the fact these colonies stand inhabited and consequent to provisioning of services, part-completion certificate stands issued to against most of these licences, as well as the fact that Municipal Corporation, Gurgaon is also keen to take over these colonies, therefore, the Government under provisions of Section 23A of Haryana Development and Regulation of Urban Areas Act, 1975 has decided to get the said licenced colonies i.e., DLF Ph-I to III, Sushant Lok-I and Palam Vihar transferred to Municipal Corporation, Gurgaon.

3. Accordingly, the licencees are hereby directed to transfer the possession of all such roads, open spaces, public parks and public health services in these colonies to Municipal Corporation, Gurgaon on 'as is where is' basis. It is hereby clarified that this transfer shall not be construed as grant of completion certificate under the provisions of Act No. 8 of 1975. The colonizers shall thus continue to be responsible for the compliance of various terms and conditions of the license, including but not limited to the following:-

- (a) Renewal of licenses
- (b) Construction of community sites as per provisions of Act 8 of 1975 as amended upto date.
- (c) Liability to obtain completion / part completion certificate.
- (d) Development of commercial pockets including approval of building plans and grant of occupation certificates.
- (e) Development of group housing component including approval of building plans and grant of occupation certificates.
- (f) Liability to deposit Infrastructure Augmentation Charges, if not deposited earlier.
- (g) Liability to pay the cost/bank guarantee for deficit Electrical Infrastructure on account of load assessment and corresponding Infrastructure inadequacy assessment by Power Utilities.
- (h) Clearance of outstanding dues on account of EDC/IDC including enhanced and interest thereupon, if any.
- (i) Revalidation of the bank guarantees including IDW.
- (j) Other statutory approval as required under Act/Rules as applicable on the licensed colony.

A compliance report in this regard shall be filed by all concerned colonisers/agencies within a period of one month from the issue of these orders.



(Arun Kumar Gupta)

Director General,  
Town & Country Planning,  
Haryana, Chandigarh

Date: 8.02.2016  
Place: Chandigarh

Endst No. CC-99/PA(SN)/2016/ 2740-2744

Dated: 9/2/2016

A copy is forwarded to the following for information and necessary action:

1. Chief Administrator, HUDA, Panchkula,
2. Administrator, HUDA, Gurgaon.
3. Deputy Commissioner, Gurgaon.
4. Commissioner, Municipal Corporation, Gurgaon.
5. Chief Accounts Officer, O/o DGTCP, Haryana, Chandigarh.

JK

*Vijay Kumar*  
9.2.16  
(Vijay Kumar)

District Town Planner (HQ),  
For: Director General, Town & Country Planning,  
Haryana, Chandigarh

Endst No. CC-99/PA(SN)/2016/ 2745-2747

Dated: 9/2/2016

A copy is forwarded to the following with the directions to identify such licenced colonies which can be transferred to Municipal Corporation, Gurgaon in the next phase and send a proposal in this regard in consultation with Municipal Corporation, Gurgaon:

1. Senior Town Planner, Gurgaon.
2. District Town Planner (P), Gurgaon.
3. District Town Planner (E), Gurgaon.

JK

*Vijay Kumar*  
9.2.16  
(Vijay Kumar)

District Town Planner (HQ),  
For: Director General, Town & Country Planning,  
Haryana, Chandigarh

Endst No. CC-99/PA(SN)/2016/ 2748-2749

Dated: 9/2/2016

A copy is also forwarded to the following to ensure the compliance of the above orders in letter and spirit along with directions to submit/revalidate the Bank Guarantees on account of IDW for the licences mentioned under Annexure-I in favour of Commissioner Municipal Corporation, Gurgaon till the issuance of final completion certificate by this office:

1. DLF Ltd. DLF Centre, Sansad Marg, New Delhi-110001.
2. Ansal Properties and Infrastructure Pvt. Ltd., Ansal Bhawan, 16, Kasturba Gandhi Marg, New Delhi-110001.

JK

*Vijay Kumar*  
9.2.16  
(Vijay Kumar)

District Town Planner (HQ),  
For: Director General, Town & Country Planning,  
Haryana, Chandigarh

Sr. No.	File ID	Year	Lic No	Date	Developer Name	Area (acre)	Sector	Colony Name
1	LC-3A	1985	7-12	31/05/1985	Ansal Properties & Infrastructure	101.25	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
2	LC-3B	1985	20-22	22/08/1985	Ansal Properties & Infrastructure	17.96	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
3	LC-3C	1985	33-34	27/09/1985	Ansal Properties & Infrastructure	20.92	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
4	LC-3D	1985	36-40	07/11/1985	Ansal Properties & Infrastructure	64.07	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
5	LC-3E	1985	51-54	02/12/1985	Ansal Properties & Infrastructure	14.24	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
6	LC-3F	1986	1-3	15/01/1986	Ansal Properties & Infrastructure	37.12	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
7	LC-3G	1986	11-12	21/02/1986	Ansal Properties & Infrastructure	25.65	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
8	LC-3H	1986	15-17	10/03/1986	Ansal Properties & Infrastructure	41.82	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
9	LC-3I	1986	18-20	01/04/1986	Ansal Properties & Infrastructure	8.56	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
10	LC-3J	1986	31-33	16/04/1986	Ansal Properties & Infrastructure	9.38	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
11	LC-3K	1986	40-41	16/05/1986	Ansal Properties & Infrastructure	12.16	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
12	LC-3L	1987	7-9	09/04/1987	Ansal Properties & Infrastructure	36.26	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
13	LC-3M	1987	20-23	15/06/1987	Ansal Properties & Infrastructure	23.07	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
14	LC-3N	1989	39-43	02/12/1989	Ansal Properties & Infrastructure	41.00	17	SUSHANT LOK-I GUR-17 RPL
15	LC-3O	1992	6-11	17/01/1992	Ansal Properties & Infrastructure	48.69	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
16	LC-3P	1993	9-18	08/07/1993	Ansal Properties & Infrastructure	10.31	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
17	LC-3Q	1995	88-101	30/12/1995	Ansal Properties & Infrastructure	49.74	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
18	LC-3R	1996	1-9	10/01/1996	Ansal Properties & Infrastructure	18.41	17	SUSHANT LOK-I GUR-17 RPL
19	LC-3S	1997	49-51	05/11/1997	Ansal Properties & Infrastructure	2.25	17	SUSHANT LOK-I GUR-17 RPL
20	LC-3T	1998	14-24	20/03/1998	Ansal Properties & Infrastructure	5.89	17	SUSHANT LOK-I GUR-17 RPL
21	LC-3U	1998	111-117	21/08/1998	Ansal Properties & Infrastructure	6.52	17	SUSHANT LOK-I GUR-17 RPL
22	LC-3V	2001	1	23/02/2001	Ansal Properties & Infrastructure	0.50	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
23	LC-3W	2004	151	02/12/2004	Ansal Properties & Infrastructure	5.89	53,27,43,28	SUSHANT LOK-I GUR-17 RPL
24	LC-3X	2007	62	12/02/2007	Ansal Properties & Infrastructure	1.00	53, 27, 43, 28	SUSHANT LOK-I GUR-17 RPL
25	LC-3Y	2011	32	13/04/2011	Ansal Properties & Infrastructure	1.55	43	SUSHANT LOK-I GUR-17 RPL

Sr. No.	File ID	Year	Lic No	Date	Developer Name	Area (acre)	Sector	Colony Name
1	LC-5A	1982	21-27	19/11/1982	Ansal Properties & Infrastructure	106.02	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
2	LC-5B	1983	8-11	19/05/1983	Ansal Properties & Infrastructure	26.31	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
3	LC-5C	1983	22-24	30/08/1983	Ansal Properties & Infrastructure	24.63	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
4	LC-5D	1984	69-71	17/02/1984	Ansal Properties & Infrastructure	31.67	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
5	LC-5E	1984	79-81	09/04/1984	Ansal Properties & Infrastructure	20.10	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
6	LC-5F	1984	86-87	19/04/1984	Ansal Properties & Infrastructure	35.92	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
7	LC-5G	1984	89-92	08/05/1984	Ansal Properties & Infrastructure	28.08	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
8	LC-5H	1984	101-102	05/07/1984	Ansal Properties & Infrastructure	27.22	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
9	LC-5I	1984	103-107	31/08/1984	Ansal Properties & Infrastructure	17.30	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
10	LC-5J	1984	112-113	31/08/1984	Ansal Properties & Infrastructure	23.41	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
11	LC-5K	1985	14-17	12/07/1985	Ansal Properties & Infrastructure	27.40	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
12	LC-5L	1985	18-19	20/07/1985	Ansal Properties & Infrastructure	14.33	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
13	LC-5M	1985	31-32	27/09/1985	Ansal Properties & Infrastructure	17.18	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
14	LC-5N	1985	48-50	02/12/1985	Ansal Properties & Infrastructure	21.12	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
15	LC-5O	1986	10	19/02/1986	Ansal Properties & Infrastructure	16.27	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
16	LC-5P	1986	21	01/04/1986	Ansal Properties & Infrastructure	10.12	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
17	LC-5Q	1987	5-6	09/04/1987	Ansal Properties & Infrastructure	5.33	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
18	LC-5R	1987	19	15/06/1987	Ansal Properties & Infrastructure	13.20	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
19	LC-5S	1989	44-45	02/12/1989	Ansal Properties & Infrastructure	6.09	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
20	LC-5T	1992	1-5	16/01/1992	Ansal Properties & Infrastructure	36.12	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
21	LC-5U	1994	1-12	09/03/1994	Ansal Properties & Infrastructure	15.41	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
22	LC-5V	1994	32-45	30/12/1994	Ansal Properties & Infrastructure	59.88	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
23	LC-5W	1995	102-109	30/12/1995	Ansal Properties & Infrastructure	7.59	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
24	LC-5X	1998	118-124	18/09/1998	Ansal Properties & Infrastructure	9.21	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
25	LC-5Y	1999	46-49	31/12/1999	Ansal Properties & Infrastructure	1.28	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
26	LC-5Z	2000	21-26	24/03/2000	Ansal Properties & Infrastructure	5.89	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
27	LC-5AA	2004	24-30	12/02/2004	Ansal Properties & Infrastructure	8.47	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
28	LC-5AB	2004	127	18/10/2004	Ansal Properties & Infrastructure	13.35	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL
29	LC-5AC	2006	1072-1076	18/08/2006	Ansal Properties & Infrastructure	4.38	3,2,1	PALAM VIHAR GUR-1, 2, 3 RPL

Sr. No.	File ID	Year	Lic No	Date	Developer Name	Area (acre)	Sector	Colony Name
1	LC-9A	1981	1-5	20/04/1981	DLF Universal	160.83	24,25,25A	DLF PH-1 TO 3 GUR RPL
2	LC-9B	1982	1-3	27/04/1982	DLF Universal	37.65	24,25,25A	DLF PH-1 TO 3 GUR RPL
3	LC-9C	1982	4-8	27/04/1982	DLF Universal	125.16	24,25,25A	DLF PH-1 TO 3 GUR RPL
4	LC-9D	1982	9-11	29/04/1982	DLF Universal	20.98	24,25,25A	DLF PH-1 TO 3 GUR RPL
5	LC-9E	1982	12	28/07/1982	DLF Universal	11.58	24,25,25A	DLF PH-1 TO 3 GUR RPL
6	LC-9F	1983	16-18	23/05/1983	DLF Universal	17.08	24,25,25A	DLF PH-1 TO 3 GUR RPL
7	LC-9G	1983	20	25/07/1983	DLF Universal	6.50	24,25,25A	DLF PH-1 TO 3 GUR RPL
8	LC-9H	1983	25-28	04/10/1983	DLF Universal	31.43	24,25,25A	DLF PH-1 TO 3 GUR RPL
9	LC-9I	1983	31-32	06/10/1983	DLF Universal	19.34	24,25,25A	DLF PH-1 TO 3 GUR RPL
10	LC-9J	1983	33-35	07/10/1983	DLF Universal	22.63	24,25,25A	DLF PH-1 TO 3 GUR RPL
11	LC-9K	1983	44	14/10/1983	DLF Universal	1.75	24,25,25A	DLF PH-1 TO 3 GUR RPL
12	LC-9L	1983	47-52	14/10/1983	DLF Universal	59.23	24,25,25A	DLF PH-1 TO 3 GUR RPL
13	LC-9M	1983	53-56	27/10/1983	DLF Universal	8.30	24,25,25A	DLF PH-1 TO 3 GUR RPL
14	LC-9N	1983	57	31/10/1983	DLF Universal	3.16	24,25,25A	DLF PH-1 TO 3 GUR RPL
15	LC-9O	1984	66-68	15/02/1984	DLF Universal	2.56	24,25,25A	DLF PH-1 TO 3 GUR RPL
16	LC-9P	1984	72-75	14/03/1984	DLF Universal	18.61	24,25,25A	DLF PH-1 TO 3 GUR RPL
17	LC-9Q	1984	82	16/04/1984	DLF Universal	0.81	24,25,25A	DLF PH-1 TO 3 GUR RPL
18	LC-9R	1984	93	17/05/1984	DLF Universal	1.03	24,25,25A	DLF PH-1 TO 3 GUR RPL
19	LC-9S	1984	97-98	22/06/1984	DLF Universal	8.24	24,25,25A	DLF PH-1 TO 3 GUR RPL
20	LC-9T	1985	5	21/01/1985	DLF Universal	9.25	24,25,25A	DLF PH-1 TO 3 GUR RPL
21	LC-9U	1985	23	09/09/1985	DLF Universal	2.31	24,25,25A	DLF PH-1 TO 3 GUR RPL
22	LC-9V	1986	4	25/01/1986	DLF Universal	2.91	24,25,25A	DLF PH-1 TO 3 GUR RPL
23	LC-9W	1989	10-15	02/12/1989	DLF Universal	19.25	24,25,25A	DLF PH-1 TO 3 GUR RPL
24	LC-9X	1996	82	06/05/1996	DLF Universal	0.31	24,25,25A	DLF PH-1 TO 3 GUR RPL
25	LC-9Y	1996	83	06/05/1996	DLF Universal	0.31	24,25,25A	DLF PH-1 TO 3 GUR RPL
26	LC-9Z	2013	69	25/07/2013	DLF Ltd.	12.92	24,25,25A,26 A & 28	DLF GUR- 24,25,25A,26A &

Country Planning Department whose agreed decision shall be final and bind upon MCG and TCP.

Sr. No.	File ID	Year	Lic No	Date	Developer Name	Area (acre)	Sector	Colony Name
1	LC-10A	1982	14-20	26/08/1982	DLF Universal	139.64	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
2	LC-10B	1983	2-7	03/02/1983	DLF Universal	36.60	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
3	LC-10C	1983	19	23/05/1983	DLF Universal	7.02	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
4	LC-10D	1983	21	26/07/1983	DLF Universal	5.22	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
5	LC-10E	1983	29-30	06/10/1983	DLF Universal	6.74	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
6	LC-10F	1983	46	14/10/1983	DLF Universal	6.01	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
7	LC-10G	1983	58	31/10/1983	DLF Universal	24.81	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
8	LC-10H	1984	60-65	02/02/1984	DLF Universal	33.01	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
9	LC-10I	1984	76-78	14/03/1984	DLF Universal	23.53	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
10	LC-10J	1984	83-85	16/04/1984	DLF Universal	28.64	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
11	LC-10K	1984	96	22/06/1984	DLF Universal	2.67	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
12	LC-10L	1985	3-4	21/01/1985	DLF Universal	28.64	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
13	LC-10M	1985	24-26	12/09/1985	DLF Universal	17.78	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
14	LC-10N	1985	41-44	27/11/1985	DLF Universal	42.73	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
15	LC-10O	1986	5-6	25/01/1986	DLF Universal	8.18	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
16	LC-10P	1986	22-28	07/04/1986	DLF Universal	72.65	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
17	LC-10Q	1989	1-9	02/12/1989	DLF Universal	22.01	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
18	LC-10R	1992	58-64	19/06/1992	DLF Universal	20.50	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
19	LC-10S	1993	2-3	02/02/1993	DLF Universal	8.39	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
20	LC-10T	1993	20	03/09/1993	DLF Universal	5.34	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
21	LC-10U	1996	75-78	08/05/1996	DLF Universal	0.88	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
22	LC-10V	1996	79-81	08/05/1996	DLF Universal	6.75	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
23	LC-10Z	1998	125-134	16/10/1998	DLF Universal	10.96	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
24	LC-10Y	2001	6	31/08/2001	DLF Universal	5.18	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
25	LC-10W	2003	11-21	02/07/2003	DLF Universal	5.22	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL
26	LC-10X	2004	36-39	31/03/2004	DLF Universal	3.00	24,25,25A	DLF PH-1 TO 3 (24, 25, 25A) GUR RPL

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Sr. No.	File ID	Year	Lic No	Date	Developer Name	Area (acre)	Sector	Colony Name
1	LC-11A	1983	36-43	07/10/1983	DLF Universal	90.77	24,25,25A	DLF PH-1 TO 3 GUR RPL
2	LC-11B	1983	45	14/10/1983	DLF Universal	7.06	24,25,25A	DLF PH-1 TO 3 GUR RPL
3	LC-11C	1984	59	02/02/1984	DLF Universal	2.22	24,25,25A	DLF PH-1 TO 3 GUR RPL
4	LC-11D	1984	94-95	17/05/1984	DLF Universal	45.25	24,25,25A	DLF PH-1 TO 3 GUR RPL
5	LC-11E	1984	99-100	22/06/1984	DLF Universal	21.05	24,25,25A	DLF PH-1 TO 3 GUR RPL
6	LC-11F	1984	108-110	18/09/1984	DLF Universal	25.97	24,25,25A	DLF PH-1 TO 3 GUR RPL
7	LC-11G	1984	117-118	03/12/1984	DLF Universal	3.82	24,25,25A	DLF PH-1 TO 3 GUR RPL
8	LC-11H	1985	1-2	21/01/1985	DLF Universal	18.21	24,25,25A	DLF PH-1 TO 3 GUR RPL
9	LC-11I	1985	27-29	13/09/1985	DLF Universal	28.13	24,25,25A	DLF PH-1 TO 3 GUR RPL
10	LC-11J	1985	45-47	27/11/1985	DLF Universal	20.46	24,25,25A	DLF PH-1 TO 3 GUR RPL
11	LC-11K	1986	7-9	25/01/1986	DLF Universal	24.12	24,25,25A	DLF PH-1 TO 3 GUR RPL
12	LC-11L	1986	29-30	07/04/1986	DLF Universal	1.28	24,25,25A	DLF PH-1 TO 3 GUR RPL
13	LC-11M	1986	34-37	16/04/1986	DLF Universal	25.91	24,25,25A	DLF PH-1 TO 3 GUR RPL
14	LC-11N	1987	1-4	18/03/1987	DLF Universal	26.53	24,25,25A	DLF PH-1 TO 3 GUR RPL
15	LC-11O	1989	16	02/12/1989	DLF Universal	2.55	24,25,25A	DLF PH-1 TO 3 GUR RPL
16	LC-11P	1989	17-22	02/12/1989	DLF Universal	27.04	24,25,25A	DLF PH-1 TO 3 GUR RPL
17	LC-11Q	1992	55-57	19/06/1992	DLF Universal	8.96	24,25,25A	DLF PH-1 TO 3 GUR RPL
18	LC-11R	1996	66-68	03/05/1996	DLF Universal	79.40	24,25,25A	DLF PH-1 TO 3 GUR RPL

Country Planning Department whose agreed decision shall be final and binding upon MCG and TCP.

ORDER

Annexure R-3

This Department vide orders dated 08.02.2016 had directed the following licencees to transfer the respective Residential Plotted colonies known as :

- (a) Palam Vihar, (Ansal Properties and Infrastructure Ltd.)
- (b) Sushant Lok (Phase-I) (Ansal Properties and Infrastructure Ltd.)
- (c) DLF Phase-I to III (DLF Ltd)

at Gurugram Manesar Urban Complex to Municipal Corporation, Gurugram (MCG) on 'as is where is' basis under the provisions of Section-23A of the Haryana Development and Regulation of Urban Areas Act, 1975 (Act No. 8 of 1975):-

The list of licenses relating to aforesaid residential plotted colonies is attached at **Annexure-1**.

2. Thereafter, a meeting was held under the chairmanship of the Hon'ble Chief Minister, Haryana on 19.04.2017, wherein a decision was taken that Municipal Corporation Gurugram in association with Department of Town and Country Planning Haryana, DHBVN and the representatives of the licencees, will make an assessment of the deficient infrastructure and maintenance cost of five years in the above said licenced colonies and such estimations of maintenance cost shall be done in terms of the cost of maintenance of the licenced colonies as on date. The MCG was also directed to initiate road improvement work in the colonies already transferred by TCP Department vide orders dated 08.02.2016.

3. Consequent upon the aforesaid meeting dated 19.04.2017, another meeting was held between the Principal Secretary, Urban Local Bodies and Principal Secretary Town and Country Planning on 18.10.2017 regarding the transfer and maintenance responsibility of the above said colonies to MCG, wherein the deficit infrastructure provision and additional infrastructure and maintenance cost for the period of five years recovery of developer was deliberated. As per the said estimates Rs. 78.75 crores was estimated for Palam Vihar and Rs. 103.42 crores for Sushant Lok-I respectively. The said estimates were agreed both by PUSLB and PSTCP and it was decided that TCP Department would initiate further action in terms of provision of the Act no. 8 of 1975 regarding transfer of colonies as per the decision taken in the meeting held on 19.04.2017.

4. Subsequently, it was decided in the meeting held on 28.02.2018 under the chairmanship of the then DTCP, Haryana that since the issue regarding transfer of maintenance responsibility of residential plotted colony namely **Suncity (Uddar Gagan Properties Pvt. Ltd.) in sector 54, Gurugram** is also under consideration with MCG, therefore the same procedure may also be adopted to assess deficit infrastructure cost through the consultant of MCG for the aforesaid colony. The list of licenses forming part of the Suncity colony is annexed at **Annexure-2**.

5. Further, vide letter dated 10.07.2018 the Commissioner, Municipal Corporation, Gurugram communicated the deficient infrastructure cost worked out in the detailed project report (DPR) for improvement of infrastructure in the residential plotted colonies as follows:

Sr. no.	Name of the licenced colony	Original DPR cost (in crores)	Revised DPR cost as decided in the meeting held on 01.05.2018 under the chairmanship of PSULB
1	Palam Vihar & Sushant Lok-I	182.17	60.6
2	Suncity (sector-54)	18.58	4.25
3	DLF Phase-I, II & III	192.91	35.44
4	South City- I & II	99.8	39.51
	Total	493.46	139.80

6. Thereafter, the aforementioned DPR estimates alongwith the status of transfer of colonies vis-à-vis the status of transfer of funds to MCG by the colonizers infrastructure improvement were deliberated in detail the meeting held on 11.07.2018, 14.07.2018 and 08.08.2018 under the chairmanship of Director, Town and Country Planning, Haryana wherein the licencees namely **Unitech Ltd., DLF Ltd., Ansal Properties and Infrastructure Pvt. Ltd. and Uddar Gagan Properties Pvt. Ltd.** were directed to either deposit the aforesaid amount to MCG or identify and provide the details of licenced/unlicenced land in lieu of the deficit infrastructure cost by 14.08.2018.

The colonies developed by Unitech Ltd. and to be transferred to MCG are

1. **South City-I**
2. **South City-II (Phase-I & II).**

The list of licences concerning to the said colony of Unitech Ltd. is attached at **Annexure-3**.

In reference to the said decisions, Unitech Ltd. had proposed the following properties of their licenced land to be taken over by MCG to meet the deficit infrastructure cost:-

Sr. No.	Location Commercial	Unit No.	Area (Sft)	Type	Rate (Rs.)	Amount (Rs.)
1	D-Block, South City -II (Phase-I)	302	709	Shop	9000	63,81,000.00
2		301	2815		9000	2,53,35,000.00
3	Arcadia, South City-II, PH-I E-Block	1211	2115	Office	6600	1,39,59,000.00
4		1007	1568		6600	1,03,48,800.00
5		1011	1889		6600	1,24,67,400.00
6		911	1112		6600	73,39,200.00
7		807	1063		6600	70,15,800.00
8		1209	1214		6600	80,12,400.00
9		1202	1142		6600	75,37,200.00
	Total	-	13627	-	-	9,83,95,800.00

**NOTE:- The above rates are proposed on the basis of prevailing collector rates.**

Similarly, Ansal Properties and Infrastructure Ltd also offered some of its properties i.e. community sites situated in the licenced areas of Sushant Lok-I and the acquired pocket in greater Southern Periphery Road in lieu of the amount payable by them for improvement of deficit infrastructure in Palam Vihar and Sushant Lok-I, however the said proposal were declined being not affected with the litigations and one site i.e. Pathredi Industrial area, which is out of the MCG limit and thus cannot be utilized by MCG.

On the other hand, DLF Ltd. and Uddar Gagan Properties Pvt. Ltd. had requested that they themselves will complete the development works as per the specifications given in the DPR and to the satisfaction of MCG.

7. The consolidated proposal containing the above facts was submitted to the Government for its approval, wherein the following is approved:-

a) Municipal Corporation, Gurugram shall take over the colonies developed by Ansal Properties Private Limited namely Sushant Lok-I & Palam Vihar as per earlier orders dated 08.02.2016 passed by Director General, Town & Country Planning, Haryana. The cost of the deficit infrastructure shall be recovered from the colonizer by the Town & Country Planning Department and the same will be transferred to Municipal Corporation, Gurugram in phased manner to the commensurate development works carried out by the Municipal Corporation, Gurugram.

b) Since, Unitech Ltd. has proposed to give their unsold properties mentioned in para 6 above, situated at South City-I and South City-II

(Phase-I) Gurugram in lieu of the deficit infrastructure cost, therefore, the properties proposed by Unitech Ltd. may be taken over by the MCG and be auctioned to recover the cost of deficit infrastructure. In case the recovery is deficit then remaining amount shall be recovered by the Department of Town & Country Planning, Haryana and transferred to MCG in phased manner. However extra amount, if recovered through auction, shall not vest with the colonizer. Municipal Corporation may take over these colonies immediately as per order dated 08.02.2016.

- c) Municipal Corporation, Gurugram shall also take over the colony developed by **DLF Ltd namely phase-I, II & III and Uddar Gagan Properties Ltd namely Suncity, Sector-54** after verification of the deficit infrastructure completed by the colonizers.

It has also been decided by the Government that MCG should ensure expeditious start and completion of development work independent of the proceedings the Department of Town and Country Planning may envisage/initiate.



**K. Makrand Pandurang, IAS**  
**Director, Town & Country**  
**Planning, Haryana, Chandigarh**

**Date: 12.02.2019**  
**Place: Chandigarh**

**Endst. No. CC-99-JE (SJ)/2019/4099-4109**      **Dated: 12-02-2019**

A copy is forwarded to the following for information and necessary action:-

1. Principal Secretary to the Chief Minister, Haryana.
2. Principal Secretary to the Government, Haryana, Urban Local Bodies Department, Chandigarh w.r.t. meeting held on 03.01.2019.
3. Principal Secretary to the Government, Haryana, Town and Country Planning Department, Chandigarh w.r.t. meeting held on 03.01.2019.
4. Chief Executive Officer, GMDA, Gurugram.
5. Director General, Urban Local Bodies Department, Bay No. 11-14, Sector-4, Panchkula.
6. Chief Administrator, Haryana Sehari Vikas Pradhikaran (HSVP), Sector-6, Panchkula, Haryana.
7. Commissioner, Municipal Corporation, Gurugram to immediately take over the aforementioned colonies in compliance of the aforesaid orders of the Government within fifteen days of the receipt of this

order and submit the compliance report to the Government under intimation to the Director, Town & Country Planning, Haryana.

8. Senior Town Planner, Gurugram.
9. District Town Planner (Enf.), Gurugram.
10. District Town Planner (P), Gurugram.
11. Project Manager (IT), office of DTCP with the direction to host these orders on the website of the Department.

DA (As Above)

*N Kumar*

(Narender Kumar)  
District Town Planner (HQ)  
For: Director, Town & Country Planning,  
Haryana, Chandigarh

Endst.No. CC-99-JE (SJ)/2019/4110-13

Dated: 12-02-2019

A copy of above is forwarded to the following to ensure the compliance of the above orders in letter and spirit alongwith the directions to immediately transfer the properties offered by Unitech Ltd. and submit the detail of work completed to Municipal Corporation, Gurugram:-

1. Ansal Properties and Infrastructure Pvt. Ltd., Ansal Bhawan, 16, Kasturba Gandhi Marg, New Delhi-110001.
2. DLF Ltd., DLF Centre, Sansad Marg, New Delhi-110001.
3. Unitech Ltd., Unitech House, Block -L, South City -I Gurugram - 122007, Haryana.
4. Uddar Gagan Properties Pvt. Ltd., Suncity Business Park Tower, Second floor, Golf Course Road, Sector-54, Gurugram-122002.

*N Kumar*

(Narender Kumar)  
District Town Planner (HQ)  
For: Director, Town & Country Planning,  
Haryana, Chandigarh

## ANNEKURE-1

List of licenses granted to Ansal Properties and Infrastructure Pvt. Ltd. and DLF Ltd. in Gurugram for development of residential plotted colony.

## 1. Ansal Palam Vihar:

Sr. No.	File ID	Lic. No.	Date	Developer Name	Area (acre)	Sector	Valid Upto/ Renewed Upto
1	LC-5A	21-27	19/11/1982	Ansal API Ltd.	106.02	3,2,1	18/11/2005
2	LC-5B	8-11	19/05/1983	Ansal API Ltd.	26.31	3,2,1	18/5/2008
3	LC-5C	22-24	30/08/1983	Ansal API Ltd.	24.63	3,2,1	29/8/2003
4	LC-5D	69-71	17/02/1984	Ansal API Ltd.	31.67	3,2,1	16/2/1988
5	LC-5E	79-81	09/04/1984	Ansal API Ltd.	20.10	3,2,1	8/4/1987
6	LC-5F	86-87	19/04/1984	Ansal API Ltd.	35.92	3,2,1	8/4/2006
7	LC-5G	89-92	08/05/1984	Ansal API Ltd.	28.08	3,2,1	7/5/2004
8	LC-5H	101-102	05/07/1984	Ansal API Ltd.	27.22	3,2,1	4/7/2006
9	LC-5I	103-107	31/08/1984	Ansal API Ltd.	17.30	3,2,1	30/8/1987
10	LC-5J	112-113	31/08/1984	Ansal API Ltd.	23.41	3,2,1	30/10/1986
11	LC-5K	14-17	12/07/1985	Ansal API Ltd.	27.40	3,2,1	11/7/2006
12	LC-5L	18-19	20/07/1985	Ansal API Ltd.	14.33	3,2,1	19/1/1988
13	LC-5M	31-32	27/09/1985	Ansal API Ltd.	17.18	3,2,1	26/9/1987
14	LC-5N	48-50	02/12/1985	Ansal API Ltd.	21.12	3,2,1	1/12/2006
15	LC-5O	10	19/02/1986	Ansal API Ltd.	16.27	3,2,1	18/2/1988
16	LC-5P	21	01/04/1986	Ansal API Ltd.	10.12	3,2,1	1/4/2009
17	LC-5Q	5-6	09/04/1987	Ansal API Ltd.	5.33	3,2,1	08/04/1989
18	LC-5R	19	15/06/1987	Ansal API Ltd.	13.20	3,2,1	14/06/1989
19	LC-5S	44-45	02/12/1989	Ansal API Ltd.	6.09	3,2,1	1/12/2003
20	LC-5T	1-5	16/01/1992	Ansal API Ltd.	36.12	3,2,1	15/1/2009
21	LC-5U	1-12	09/03/1994	Ansal API Ltd.	15.41	3,2,1	08/03/1996
22	LC-5V	32-45	30/12/1994	Ansal API Ltd.	59.88	3,2,1	29/12/2008
23	LC-5W	102-109	30/12/1995	Ansal API Ltd.	7.59	3,2,1	29/12/2003
24	LC-5X	118-124	18/09/1998	Ansal API Ltd.	9.21	3,2,1	17/09/2005
25	LC-5Y	46-49	31/12/1999	Ansal API Ltd.	1.28	3,2,1	30/12/2004
26	LC-5Z	21-26	24/03/2000	Ansal API Ltd.	5.89	3,2,1	23/03/2005
27	LC-5AA	24-30	12/02/2004	Ansal API Ltd.	8.47	3,2,1	11/02/2009
28	LC-5AB	127	18/10/2004	Ansal API Ltd.	13.35	3,2,1	17/10/2013
29	LC-5AC	1072-1076	18/08/2006	Ansal API Ltd.	4.38	3,2,1	17/08/2008

## 2. Sushant Lok-I

Sr. No.	File ID	Lic. No.	Date	Developer Name	Area (acre)	Sector	Valid Upto/ Renewed Upto
1	LC-3A	7-12	31/05/1985	Ansal API Ltd.	101.25	53,27,43,28	30/05/2005
2	LC-3B	20-22	22/08/1985	Ansal API Ltd.	17.96	53,27,43,28	21/8/2004
3	LC-3C	33-34	27/09/1985	Ansal API Ltd.	20.92	53,27,43,28	26/9/2003

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4	LC-3D	36-40	07/11/1985	Ansal API Ltd.	64.07	53,27,43,28	07/11/1988
5	LC-3E	51-54	02/12/1985	Ansal API Ltd.	14.24	53,27,43,28	01/12/1987
6	LC-3F	1-3	15/01/1986	Ansal API Ltd.	37.12	53,27,43,28	14/1/2001
7	LC-3G	11-12	21/02/1986	Ansal API Ltd.	25.65	53,27,43,28	20/2/2000
8	LC-3H	15-17	10/03/1986	Ansal API Ltd.	41.82	53,27,43,28	9/3/2009
9	LC-3I	18-20	01/04/1986	Ansal API Ltd.	8.56	53,27,43,28	31/3/2001
10	LC-3J	31-33	16/04/1986	Ansal API Ltd.	9.38	53,27,43,28	15/4/2001
11	LC-3K	40-41	16/05/1986	Ansal API Ltd.	12.16	53,27,43,28	15/5/2004
12	LC-3L	7-9	09/04/1987	Ansal API Ltd.	36.26	53,27,43,28	08/04/1989
13	LC-3M	20-23	15/06/1987	Ansal API Ltd.	23.07	53,27,43,28	14/06/1989
14	LC-3N	39-43	02/12/1989	Ansal API Ltd.	41.00	17	1/12/2009
15	LC-3O	6-11	17/01/1992	Ansal API Ltd.	48.69	53,27,43,28	16/01/2005
16	LC-3P	9-18	08/07/1993	Ansal API Ltd.	10.31	53,27,43,28	07/07/2007
17	LC-3Q	88-101	30/12/1995	Ansal API Ltd.	49.74	53,27,43,28	29/12/2006
18	LC-3R	1-9	10/01/1996	Ansal API Ltd.	18.41	17	09/01/2009
19	LC-3S	49-51	05/11/1997	Ansal API Ltd.	2.25	17	04/11/2004
20	LC-3T	14-24	20/03/1998	Ansal API Ltd.	5.89	17	19/03/2005
21	LC-3U	111-117	21/08/1998	Ansal API Ltd.	6.52	17	20/08/2003
22	LC-3V	1	23/02/2001	Ansal API Ltd.	0.50	53,27,43,28	22/02/2005
23	LC-3W	151	02/12/2004	Ansal API Ltd.	5.89	53,27,43,28	01/12/2015
24	LC-3X	62	12/02/2007	Ansal API Ltd.	1.00	53,27,43,28	11/02/2018
25	LC-3Y	32	13/04/2011	Ansal API Ltd.	1.55	43	12/04/2015

### 3. Residential plotted colonies of DLF Phase-I, II & III, GMUC.

Sr. No.	File ID	Lic. No	Date	Developer Name	Sector Covered	Area (Acres)	Valid/Renewal Up to
1	LC-9A	1-5 OF 1981	20/04/1981	DLF Universal	24,25,25A	160.83	19/04/2001
2	LC-9B	1-3 OF 1982	27/04/1982	DLF Universal	24,25,25A	37.65	26/04/1986
3	LC-9C	4-8 OF 1982	27/04/1982	DLF Universal	24,25,25A	125.16	26/04/2011
4	LC-9D	9-11 OF 1982	29/04/1982	DLF Universal	24,25,25A	20.98	28/04/2001
5	LC-9E	12 OF 1982	28/07/1982	DLF Universal	24,25,25A	11.58	27/07/1986
6	LC-9F	16-18 OF 1983	23/05/1983	DLF Universal	24,25,25A	17.08	22/05/1987
7	LC-9G	20 OF 1983	25/07/1983	DLF Universal	24,25,25A	6.5	25/07/1987
8	LC-9H	25-28 OF 1983	4/10/1983	DLF Universal	24,25,25A	31.43	3/10/1987
9	LC-9I	31-32 OF 1983	6/10/1983	DLF Universal	24,25,25A	19.34	5/10/2013
10	LC-9J	33-35 OF 1983	7/10/1983	DLF Universal	24,25,25A	22.63	6/10/2011

11	LC-9K	44 OF 1983	14/10/1983	DLF Universal	24,25,25A	1.75	13/10/1987
12	LC-9L	47-52 OF 1983	14/10/1983	DLF Universal	24,25,25A	59.23	13/10/2013
13	LC-9M	53-56 OF 1983	27/10/1983	DLF Universal	24,25,25A	8.3	26/10/2013
14	LC-9N	57 OF 1983	31/10/1983	DLF Universal	24,25,25A	3.16	29/10/1987
15	LC-9O	66-68 OF 1984	15/02/1984	DLF Universal	24,25,25A	2.56	14/02/2014
16	LC-9P	72-75 OF 1984	14/03/1984	DLF Universal	24,25,25A	18.61	14/03/1987
17	LC-9Q	82 OF 1984	16/04/1984	DLF Universal	24,25,25A	0.81	15/04/2011
18	LC-9R	93 OF 1984	16/05/1984	DLF Universal	24,25,25A	1.03	15/05/1987
19	LC-9S	97-98 OF 1984	22/06/1984	DLF Universal	24,25,25A	8.24	21/06/2013
20	LC-9T	5 OF 1985	21/01/1985	DLF Universal	24,25,25A	9.25	20/01/2002
21	LC-9U	23 OF 1985	9/9/1985	DLF Universal	24,25,25A	2.31	8/10/1987
22	LC-9V	4 OF 1986	25/01/1986	DLF Universal	24,25,25A	2.91	24/01/1988
23	LC-9W	10-15 OF 1989	2/12/1989	DLF Universal	24,25,25A	19.25	1/12/2011
24	LC-9X	82 OF 1996	6/5/1996	DLF Universal	24,25,25A	0.31	5/5/1998
25	LC-9Y	83 OF 1996	6/5/1996	DLF Universal	24,25,25A	0.31	5/5/1998
26	LC-9Z	69 OF 2013	25/07/2013	DLF Ltd.	24,26A,28,25, 25A	12.3875	24/07/2019
27	LC-10A	14-20 OF 1982	26/08/1982	DLF Universal	24,25,25A	139.64	25/05/2011
28	LC-10B	2-7 OF 1983	3/2/1983	DLF Universal	24,25,25A	36.6	2/2/2012
29	LC-10C	19 OF 1983	23/05/1983	DLF Universal	24,25,25A	7.02	22/05/1987
30	LC-10D	21 OF 1983	26/07/1983	DLF Universal	24,25,25A	5.22	25/07/1987
31	LC-10E	29-30 OF 1983	6/10/1983	DLF Universal	24,25,25A	6.74	5/10/2011
32	LC-10F	46 OF 1983	14/10/1983	DLF Universal	24,25,25A	6.01	13/10/1987
33	LC-10G	58 OF 1983	31/10/1983	DLF Universal	24,25,25A	24.81	30/10/2011
34	LC-10H	60-65 OF 1984	2/2/1984	DLF Universal	24,25,25A	33.01	1/2/2012
35	LC-10I	76-78 OF 1984	14/03/1984	DLF Universal	24,25,25A	23.53	14/03/1987
36	LC-10J	83-85 OF 1984	16/04/1984	DLF Universal	24,25,25A	28.64	15/04/1987
37	LC-10K	96 OF 1984	22/06/1984	DLF Universal	24,25,25A	2.67	21/06/1987
38	LC-10L	3-4 OF 1985	21/01/1985	DLF Universal	24,25,25A	28.64	20/01/2002
39	LC-10M	24-26 OF 1985	12/9/1985	DLF Universal	24,25,25A	17.78	8/9/1987
40	LC-10N	41-44 OF 1985	27/11/1985	DLF Universal	24,25,25A	42.73	26/11/2017
41	LC-10O	5-6 OF 1986	25/01/1986	DLF Universal	24,25,25A	8.18	24/01/1989

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42	LC-10P	22-28 OF 1986	7/4/1986	DLF Universal	24,25,25A	72.65	6/4/2009
43	LC-10Q	1-9 OF 1989	2/12/1989	DLF Universal	24,25,25A	22.01	1/12/1991
44	LC-10R	58-64 OF 1992	19/06/1992	DLF Universal	24,25,25A	20.5	18/06/1994
45	LC-10S	2-3 OF 1993	2/2/1993	DLF Universal	24,25,25A	8.39	1/2/1995
46	LC-10T	20 OF 1993	3/9/1993	DLF Universal	24,25,25A	5.34	2/9/2011
47	LC-10U	75-78 OF 1996	8/5/1996	DLF Universal	24,25,25A	0.88	7/5/2001
48	LC-10V	79-81 OF 1996	8/5/1996	DLF Universal	24,25,25A	6.75	7/5/1998
49	LC-10Z	125-134 OF 1998	16/10/1998	DLF Universal	24,25,25A	10.96	15/10/2011
50	LC-10Y	6 OF 2001	31/08/2001	DLF Universal	24,25,25A	5.18	30/08/2019
51	LC-10W	11-21 OF 2003	2/7/2003	DLF Universal	24,25,25A	5.22	1/7/2017
52	LC-10X	36-39 OF 2004	31/03/2004	DLF Universal	24,25,25A	3	30/03/2019
53	LC-11A	36-43 OF 1983	7/10/1983	DLF Universal	24,25,25A	90.77	6/10/2011
54	LC-11B	45 OF 1983	14/10/1983	DLF Universal	24,25,25A	7.06	13/10/1987
55	LC-11C	59 OF 1984	2/2/1984	DLF Universal	24,25,25A	2.22	1/2/2012
56	LC-11D	94-95 OF 1984	16/05/1984	DLF Universal	24,25,25A	45.25	15/05/2019
57	LC-11E	99-100 OF 1984	22/06/1984	DLF Universal	24,25,25A	21.05	21/06/2011
58	LC-11F	108-110 OF 1984	18/09/1984	DLF Universal	24,25,25A	25.97	17/09/2011
59	LC-11G	117-118 OF 1984	3/12/1984	DLF Universal	24,25,25A	3.82	2/12/2019
60	LC-11H	1-2 OF 1985	21/01/1985	DLF Universal	24,25,25A	18.21	20/01/2020
61	LC-11I	27-29 OF 1985	13/09/1985	DLF Universal	24,25,25A	28.13	12/9/2019
62	LC-11J	45-47 OF 1985	27/11/1985	DLF Universal	24,25,25A	20.46	26/11/2019
63	LC-11K	7-9 OF 1986	25/01/1986	DLF Universal	24,25,25A	24.12	24/01/2020
64	LC-11L	29-30 OF 1986	7/4/1986	DLF Universal	24,25,25A	1.28	6/4/2019
65	LC-11M	34-37 OF 1986	16/04/1986	DLF Universal	24,25,25A	25.91	15/04/2002
66	LC-11N	1-4 OF 1987	18/03/1987	DLF Universal	24,25,25A	26.53	17/03/2019
67	LC-11O	16 OF 1989	2/12/1989	DLF Universal	24,25,25A	2.55	1/12/2011
68	LC-	17-22	2/12/1989	DLF	24,25,25A	27.04	1/12/2011

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	11P	OF 1989		Universal			
69	LC-11Q	55-57 OF 1992	19/06/1992	DLF Universal	24,25,25A	8.96	18/06/2019
70	LC-11R	66-68 OF 1996	3/5/1996	DLF Universal	24,25,25A	79.4	2/5/1998

## ANNEXURE-2

Licenced colonies of Uddar Gagan Properties Pvt. Ltd. in sector-54, GMUC.

Sr. No.	File ID	License No	Date	Developer Name	Sector Covered	Area (Acre)	Valid/Renewal Upto
1	LC-311A	89-95 OF 1998	3/7/1998	Uddar Gagan Properties & Others	54	109.38	2/7/2017
2	LC-311B	43 OF 2003	19/11/2003	Uddar Gagan Properties & Others	54	5.89	18/11/2017
3	LC-311C	44-47 OF 2003	27/11/2003	Uddar Gagan Properties & Others	54	13.73	26/11/2017
4	LC-311D	152- 156 OF 2005	21/09/2005	Uddar Gagan Properties & Others	54	7.99	20/09/2017
5	LC-311E	1208- 1209 OF 2006	23/10/2006	Uddar Gagan Properties & Others	54	3.99	22/10/2017
6	LC-311F	233 OF 2007	15/10/2007	Uddar Gagan Properties & Others	54	0.35	14/10/2017

Nkma

## Residential plotted colonies of Unitech Ltd. in GMUC.

Sr. No.	File/Case ID	License No	License Issue Date	Developer Name	Area (Acres)	Area Covered	Valid/ Renewal Date
1	LC-64A	57-63 OF 1985	12/12/1985	Unitech	100.06	41,30,40	11/12/2009
2	LC-64B	13-14 OF 1986	4/3/1986	Unitech	25.36	41,30,40	3/3/2012
3	LC-64C	11-18 OF 1987	4/6/1987	Unitech	116.7	41,30,40	3/6/2015
4	LC-64D	34-38 OF 1989	2/12/1989	Unitech	46.59	41,30,40	1/12/2011
5	LC-64E	69-70 OF 1992	28/07/1992	Unitech	10.6	41,30,40	27/07/2011
6	LC-64F	45 OF 2000	27/12/2000	Unitech	2	41,30,40	26/12/2011
7	LC-228A	21-30 OF 1993	28/12/1993	Unitech	110.82	33,48	27/12/2015
8	LC-272A	49-57 OF 1995	21/12/1995	Unitech	112.79	50,57	20/12/2017
9	LC-272B	76-87 OF 1995	30/12/1995	Unitech	23.03	57	29/12/2017
10	LC-272D	80-88 OF 1998	30/05/1998	Unitech	37	49,50,57	29/05/2017
11	LC-272E	96-109 OF 1998	9/7/1998	Unitech	45.11	51,49,50	8/7/2017
12	LC-272F	29-42 OF 2003	3/11/2003	Unitech	36.61	50,57	2/11/2017
13	LC-272G	9 OF 2013	9/3/2013	Unitech Ltd.	1	South City-II, 49,50 & 57	8/3/2017
14	LC-295A	62-76 OF 1998	10/4/1998	Unitech	104.1	33,48	9/4/2019
15	LC-295B	992 OF 2006	19/05/2006	Unitech	33,46	33,48	18/05/2019
16	LC-295D	92 OF 2008	12/5/2008	Unitech Ltd	3	33	11/5/2020
17	LC-295C	99 OF 2008	14/05/2008	Unitech	13.72	33 & 48	13/05/2020

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